

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1577  
TO BE ANSWERED ON 12<sup>th</sup> FEBRUARY, 2019

EXPORT OF SUGAR

1577. SHRI RAJAN VICHARE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has scrapped the 20 per cent export duty on sugar to check fall in price of sugar and to increase the export of sugar;
- (b) if so, whether in consequence of this, the retail price of sugar in the domestic market is likely to increase;
- (c) whether the Government has approved the use of price stabilisation fund to provide relief to the sugarcane farmers in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a): Yes, Madam.

(b): No, Madam.

(c) & (d): No, Madam. Central Government is not supportive of creation of price stabilization fund . In the times when sugar prices are subdued resulting in low realization by sugar mills, the Government intervenes by providing soft loans, remunerative prices for ethanol under the Ethanol Blended Petrol (EBP) Programme and by extending assistance to sugar mills to offset the cost of cane to improve the liquidity position of sugar mills enabling them to clear cane price arrears of farmers.